

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/20/1398/2013**

**Dated: 22/10/2019**

Between

S. Veerabhadra Rao,  
S/o. S. Chalapathi Rao,  
Age 31 years,  
Peddalaxmipuram Vill (Post),  
Chapara Via Meliaput (Md),  
Srikakulam Dist.  
Andhra Pradesh - 532 216.

...      Applicant  
And

1. The Deputy Chief Personnel Officer (Rectt),  
Railway Recruitment Cell,  
South Central Railway, Rail Nilayam,  
Secunderabad - 500 071.
2. The Chief Personnel Office (Rectt.),  
Railway Recruitment Cell,  
South Central Railway, Rail Nilayam,  
Secunderabad - 500 071.
3. The Asst. Personnel Officer (Rectt.),  
(APO/RRC), Railway Recruitment Cell,  
South Central Railway, Rail Nilayam,  
Secunderabad - 500 071.
4. The General Manager,  
South Central Railway, Rail Nilayam,  
Secunderabad - 500 071.
5. The Secretary,  
Railway Board,  
Ministry of Railways,  
New Delhi.

...      Respondents

Counsel for the Applicant : Mr. H. Rajagopal Rao  
 Counsel for the Respondents : Mr. D. Madhava Reddy, SC for Railways

***CORAM :***

***Hon'ble Ms. Manjula Das, Member (Judl.)***  
***Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

***ORAL ORDER***

{Per Hon'ble Ms. Manjula Das, Member (Judl.)}

Initially notice was issued in the present O.A. on 21.11.2013. Thereafter, the matter was listed on several occasions. The O.A. was dismissed for default twice by this Tribunal on 01.08.2014 & 17.02.2016. However, it was restored to file subsequently vide orders dated 19.09.2014 & 08.09.2017 respectively. Again on 29.01.2019, 20.02.2019 & 08.07.2019, there was no representation on behalf of the applicant. Today also, neither the applicant nor his counsel is present. However, Mr. Sreehari represented Sri D. Madhava Reddy, learned Standing Counsel for the respondents.

2. From the above, it is abundantly clear that the applicant is not interested to pursue the matter. Accordingly, the O.A. is dismissed for default. No order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***  
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***(MANJULA DAS)***  
***MEMBER (JUDL.)***